

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 122 of 2011 in
DFR 150 of 2011

Dated: 30th May, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Haryana Vidyut Prasaran Nigam LimitedAppellant (s)
Versus
Haryana Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Neeraj Kr. Jain, Sr. Adv.

ORDER

IA No. 122 of 2011
(*Condone delay Application*)

Issue notice to the Respondents returnable on 11.07.2011.

Dasti service is permitted.

Post the matter on 11.07.2011.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS